

**IN THE HIGH COURT OF JHARKHAND, RANCHI**

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**Cr.Appeal (SJ) No. 635 of 2020**

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Awadh Kishor Prasad @ Awadh Kishore Prasad & Anr..... Appellants

-- Versus --

The State of Jharkhand and Anr. .... Respondents

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

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For the Appellants :- Mr. Amresh Kumar, Advocate

For the State :- Mr. S.K. Dubey, APP

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**5/13.04.2021** This criminal appeal has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Post this matter on 19.04.2021 before the Bench having Roster.

**( Sanjay Kumar Dwivedi, J)**

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